

(22)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (09) Others
UNDER SECTION	111/111A

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.P. Vijay Kumar & R. Pradeep + Kalyan Chakravathy.	Counsel	npvijaycs@gmail.com 9790911370	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sr. Adv Advocate	9966622805	
P.H. Aravindh Pandian B. Mohan R. - R2 Sai Vihari	Sr. Adv Adv	9848077678	

Heard Shri N.P. Vijay Kumar & R. Pradeep, Learned Counsels for Shri Kalyan Chakravathy, Learned Counsels for the Applicant Company and Shri R. Raghunandan Rao, Learned Senior Counsel along with Shri G. Bhupesh, Learned Counsel for R-1 and Shri Sai Vihari and Shri B. Mohan, Learned Counsels for Shri P.H. Aravindh Pandian, Learned Senior Counsel for the Respondent. Post the case on 18.12.2017.

Member (T)

  
Member (J)

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